

view on estimation of reserve accretion during the IXth plan was lower from those projected by ONGC in their recast IXth plan programme. Such differences in the quantum of future estimation emanate from the perception and methodology followed which is a common industry-wide phenomenon.

#### **Flesh Trade**

3825. SHRI BHERU LAL MEENA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether flesh trade is flourishing in various parts of Delhi particularly at Baba Kharak Singh Marg, New Delhi;

(b) if so, the details thereof and the reasons therefor;

(c) the number of persons arrested and jailed after legal proceedings during the last three years;

(d) whether in many cases the police officials released the guilty persons after arresting them;

(e) if so, the action taken against the guilty police officials; and

(f) the steps taken by the Union Government to check such trade?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) Year-wise details of cases reported, number of persons arrested and number of persons convicted during the last three years in Delhi under the Immoral Traffic (Prevention) Act, 1956 are as under:

Year	Number of cases reported	Number of persons arrested	Number of persons convicted
1996	131	365	36
1997	117	310	25
1998 (upto 30.11.98)	69	174	18

Of these cases, the number of cases reported at Baba Kharak Singh Marg, New Delhi is as under:—

1996	03	10	02
1997	13	21	06
1998 (upto 30.11.98)	Nil	Nil	Nil

(d) No, Sir.

(e) Does not arise.

(f) The steps taken by Government to check such crime include intensification of patrolling especially from 6 P.M. to 10 P.M.; surveillance over the anti-social elements, improved intelligence gathering and high visibility of police in such areas.

#### **Strike by Resident Doctors**

3826. SHRI D.S. AHIRE:  
SHRI MOHAN RAWALE:  
SHRI MANIKRAO HODLYA GAVIT:  
SHRIMATI JAYANTI PATNAIK:  
SHRI SUSHIL KUMAR SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Services in the Government Hospitals paralysed due to Resident Doctors' strike in the Capital in November, 1998;

(b) if so, the details of their demands; and

(c) the steps taken by the Government to redress their grievances?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) The resident doctors had gone on strike in November, 1998.

(b) Their demands were for increase in their emoluments, book allowance, financial assistance for thesis, grant of leave, LTC, categorisation of Resident Doctors, grant of transport allowance, bonus and provision of better accommodation etc.

(c) The orders on revision of emoluments and book allowance have been issued.

*Translation]*

#### **International Line of Control**

3827. PROF. PREM SINGH CHANDUMAJRA:  
DR. CHINTA MOHAN:  
SHRI SHANKAR PRASAD JAISWAL:

Will the Minister of HOME AFFAIRS be pleased to state: